

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

45. C.P.(IB)-4417(MB)/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.01.2020**

NAME OF THE PARTIES:- CBRE South Asia Pvt Ltd

V/s

Supreme Housing & Hospitality Pvt Ltd

SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At request, list this matter on 14.02.2020.

SHYAM BABU GAUTAM
Member (Technical)

BHASKARA PANTULA MOHAN
Member (Judicial)

/PS/